NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 23/(MAH)/2015 CA

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE PARTIES: Mr. Rahul Gada

V/s.

M/s. Eurobond Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

1) Mr. Akshay udeshi - Adv Adv. for R. 1
Mr. Ghanshyani Tripati

Order

CP No. 23/397-398/CLB/MB/MAH/2015

The Petitioner side is absent, at request of the Respondent Counsel, list this matter for reporting settlement on 10.10.2016.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)